

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 122(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: Star Facilities Management Ltd.
Vs.
M/s. Pro Facilities Services Pvt. Ltd. & Ors.

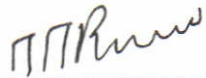
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Harshil Agarwal,	Adv	Petitioner	Harshil A
2.	Virek Malik	Advocate	Respondent Nos 1 & 8	

Order

Reply to the application for amendment of the petition has been filed yesterday and a copy thereof furnished to the counsel for the petitioner who requests for some time to file rejoinder. Let the rejoinder be filed within two weeks with a copy in advance to the counsel opposite.

List on 15.11.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)